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Sravana 2, 1900 (Saka)

Lok Sabha Debates

(Fifth Session)



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LOK SABHA SECRETARIAT

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LOK SABHA DEBATES

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LOK SABHA

Monday, July 24, 1978/Sravana 2,
1900 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

MR. SPEAKER: I deeply regret to inform the House of the tragic demise of one of our sitting colleague, Shri Parmanand Govindjiwala, representing Khandwa constituency of Madhya Pradesh.

A leading Advocate, Shri Govindjiwala took active part in the merger movement of Hyderabad State with India in 1947. He entered public life in 1960 when he was elected to the Municipal Committee of Burhanpur. Later he was Member of the Madhya Pradesh Vidhan Sabha during 1967-72. He was the Chief Whip of his party in the State Legislature. Interested in Archaeology and History, he used to contribute articles in various magazines and periodicals. He also published a book on the Hindu Marriage Act. He was also a good sportsman.

As a parliamentarian he was quite active. As the House is aware, he met with an accident with a bus on the night of 19th July, 1978 and was admitted to Dr. Ram Manohar Lohia Hospital. In spite of all efforts, his life could not be saved and he passed away last night at the young age of 48.

THE PRIME MINISTER (SHRI MORARJI DESAI): It is a very tragic occasion for us when we are meeting today. Shri Parmanand Govindjiwala met with an accident on the 19th July while driving a scooter at night. He met with an accident which was very serious. As a result, he was unconscious throughout and all the attempts of the doctors could not save his life.

He was in the prime of his life, only 48, and was in public life from his early age of 21. He was an LLB and associated himself in public life with Jan Sangh at the age of 21. As you mentioned Sir, he took a very active part in the Hyderabad merger movement in 1947 and was a very active Member of the Burhanpur Municipality for 8 years, and he was a Member of the Madhya Pradesh Vidhan Sabha for five years. He was an active Member of this House and always was loyal to the values he held in life very dear. We have lost a very prominent Member of this House and an active worker in the cause of India, its social and political life.

Sir, it is a tragic loss and we all mourn it very deeply and I would request you, Sir, to convey our deep sense of grief and our condolences to the family of the bereaved, particularly to his widow and his four young children.

SHRI C. M. STEPHEN (Idukki): Sir, I rise with a feeling of grief to associate myself with all other Members in this House with the sentiments expressed by the Prime Minister and yourself.

Sir, this House is a very peculiar lot in the sense that transgressing all

[Shri C. M. Stephen]

the difference of opinion, when the dust and din of the battle is over, we, the Members in this House, have a feeling to one another as belonging to a family. After the fight when we go out, we meet one another, embrace one another, smile at one another. This is a family. The family represents the family of India. Naturally, therefore, if any member of this family drops out, there is a deep pain and anguish in the heart of everybody. It is with that anguish that I rise.

Mr. Govindjiwala has had a fairly long period of public service. That he associated himself with the merger movement at the tender age of 16 or 17 and that he continued in his public service, shows that he was a man moulded for public service. He started his service in a legislature, not in the Parliament, in his own State Assembly and that for the entire period of five years, he was the Whip of the party to which he belonged, shows how distinguished he was. I had my own nodding acquaintances with him, not very intimate, but nodding acquaintance, with shaking hands. And particularly I am sorry of the circumstance under which this tragic death occurred.

Moments such as these are moment which are described as *adhyatamavidyal*. May I associate myself with the sentiments of condolences and request you to convey to the bereaved family our deep condolences?

SHRI YESHWANTRAO CHAVAN (Satara): Mr. Speaker, Sir, I join you and others in expressing our deep grief on the loss of a very active and a very important young Member of this hon. House, Shri Parmansand Govindjiwala. He was on the right side of 50 and, therefore, he was in the prime of his life. He must have been looking to his future life with some hope and confidence; unfortunately that was not to be.

The manner in which the tragic death came about, makes the whole thing still more sad.

From his life sketch, he was a Member here for the first time, but he was an active public worker throughout his life. From 1947, he was active in practically every important political event that took place in India. And from other activities, it seems, he was not merely a public worker but a man who was interested in history, in archaeology. He was an author by himself. He was an advocate by profession, a versatile person, a very popular man in his own constituency and area.

The loss of such a person who is a very active member of Parliament is a loss to the nation. The loss to his family is still greater because he leaves behind his four younger children and his widow. I think, the whole nation shares their grief and, to that extent, possibly, it will be lessened. But, certainly, we place on record our grief and I request you to convey our deep condolences to his family.

SHRI A. BALA PAJANOR (Pondicherry): Mr. Speaker, Sir, on behalf of the All India ADMK party, we share the feelings of the members of the House. It is a great loss specially when a member of this House has passed away in tragic conditions and that too when we all understand that it could have been averted. I am sure, the family cannot be compensated by our words or other material compensations. But, we hope, that Nature will give strength to the family. We express our deep grief and wish that such things are averted in the future.

With these sentiments, I join in conveying our condolences to the bereaved family. The loss of a member of Parliament is a loss to the nation. I request you to convey our condolences to his family.

MR. SPEAKER: Two hon. Members have expressed their desire to express their feelings.

बी रसेलर वालीवार (बर्लीन): मैं भाग्यीय परमामर्थ जी गोविन्द जीवाला की मृत्यु के अवसर पर अपना महरा तुल्य अक्षत करता हूँ। परमामर्थ जी बेरे पास के चुनाव लोक से इस सदन में पहुँचे थे। वे बेरे अस्तित्वात मिल रहे हैं। मैं उन को काफी नवदीक से जानता था। वे दरबार सदन में सच्चे मायनों में अजातशत्रु थे। उन के सार्वजनिक जीवन में और राजनीतिक जीवन में पिछले कई बड़ी से कार्य करने के बाबजूद भी उन का कोई विरोधी नहीं था, कानून नहीं था, इसी लिये वे सच्चे मायनों में अजातशत्रु थे। जी गंगा चरण दीक्षित, जिन्होंने पिछले विनों उन के विलुप्त चुनाव लड़ा था। उन के पुत्र जब भी दिल्ली आते थे उन्हीं के पर पर ठहरते थे—यह इस बात का प्रतीक है कि विरोधियों के प्रति भी उन में कितनी मिलता थी।

वे मध्य प्रदेश की विद्यान सभा में अनसंबल पार्टी के मुख्य सचेतक थे। उन दिनों भी उन के कार्य और उन की कार्यपद्धति वहाँ के विद्यायक सभी अच्छी तरह से जानते थे, उन के कार्य करने की प्रणाली और जीली से सभी प्रभावित थे।

आज ऐसे अवसर पर मैं अपना तुल्य अक्षत करता हूँ।

बी कालाहेम राज्यसभा (बालाचाटा): अध्यक्ष महोदय, भाई परमामर्थ गोविन्द जी ज्ञाला बेरे साथ मध्य प्रदेश के विद्यान सभा में सदस्य थे। इस बठाना के बाद मैं लगातार उन के साथ अस्पताल में रहा, आज वह हमारे बीच नहीं रह पाये। अपनी कार्यक्रमालिका की जो लाप आज वह हमारे लिये छोड़ गये हैं, वह एक बहुत बड़ी छाप है। आज वह हमारे बीच नहीं है उन की इस जाति से जो आवास हम को लगा है, जो बेदना हमारे हृदय में है—उसकी पूर्ति नहीं हो सकती है। भेरी जगतान्म से प्राप्ति है कि उन की आत्मा को जाति लिये और उन के परिवार को इस महान् तुल्य को सहने का बल लिये।

गोविन्दजीवाला भाई के संबंध में कल ही एक सदस्य अस्पताल में बताता रहे थे कि पिछले दिनों जेल में रहते हुये उन्होंने पामिस्ट्री का ज्ञान प्राप्त किया और आज से पांच हफ्तों पहले ही इसी सेन्ट्रल हाल में उन्होंने बतलाया था कि उन की मौत एस्सीडेंट से होनेवाली है। इन सारी बातों को जुन कर और उन के अध्ययन को देख कर युक्त बड़ा अक्षसोस हो रहा है। आज यह एस्सीडेंट की बठाना पूरे सदने के लिये बहुत मायने रखती है। उनके प्रति श्रद्धार्थी अस्तित्व करने के साथ-साथ हम भविष्य में इस की ओर भी और जोड़ा जिन्तन और आगाम दें कि आने वाले समय में हम बहुमूल्य जीवन को कैसे मुरक्कित रख सकते हैं—तभी वह सही श्रद्धार्थी मानी जायगी।

SHRI SASANKASEKHAR SANYAL (Jangipur): Mr. Speaker. Sir, when Wordsworth was very much advanced in age, Keats and Shelly died early and he lamented how soon brother follows brother. To this old man of 78, his condoling the death of a young person, aspiring and rising very much in life, is too sad for words. He had a tradition of his own; he had a tradition of his party and he had a tradition of his philosophy in life. Let us hope that he has left behind his blessings which will be a torch-light for us to, to be used in our pilgrimage.

MR. SPEAKER: The House may stand in silence for a short while as a mark of respect to the departed soul.

The Members then stood in silence for a short while.

MR. SPEAKER: Before adjourning the House, I may inform the Members that the dead body of Shri Govindjiwala will be kept at 97 North Avenue, from 11 A.M. to 12.30 P.M. today.

As a mark of respect to the deceased, the House stands adjourned to meet again at 11 A.M. tomorrow. 11.18 hrs.

The Sabha then adjourned till Eleven of the Clock on Tuesday, July 25, 1978/Savana 3, 1900 (Saka).